

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 1076 OF 2019 IN
DFR NO. 2127 OF 2019**

Dated : 19th August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Prayas (Energy Group) ... Appellant(s)
Versus
Gujarat Urja Vikas Nigam Limited & Ors. ... Respondent(s)**

**Counsel for the Appellant(s) : Mr. M. G. Ramachandran, Sr. Adv.
Mr. Shubham Arya**

ORDER

Registry is directed to take on record copies of the affidavit of trustee along with trust deed. For appearance of the Respondents, list the matter on **28.08.2019**.

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

pr/vt